

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

23.05.2008

MA No.160/2008 (OA No.203/2006)

Dr. Vinod Kumar vs. Union of India

Dr. Saugath Roy, counsel for the applicant
Mr. Hemant Mathur, appeared on behalf of the
respondents

Applicant has moved this Misc. application
thereby stating that he has been granted promotion
vide order dated 4.12.2007 by convening a DPC, as
such, he does not want to pursue OA No.203/2006, which
was filed against his super-session vide order dated
2.11.2005.

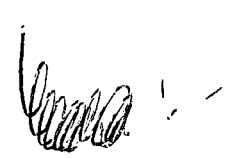
In view of the averments made in this Misc.
Application, the OA which was ordered to be listed in
its own turn, shall be treated as withdrawn.

The MA as well OA shall stand disposed of
accordingly.

*Record
26/5/08*

R/

*Deed Deep
9/6/08*



(M.L. CHAUHAN)
Judl. Member